

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 180/00728/2018
&
Miscellaneous Application No. 180/00287/2020 in
Original Application No. 180/00728/2018

Wednesday, this the 15th day of July, 2020

CORAM:

Hon'ble Mr. P. Madhavan, Judicial Member
Hon'ble Mr. K.V. Eapen, Administrative Member

Sidharthan S., MES/600413,
 Civilian Motor Driver Grade-I,
 O/o. The Garrison Engineer (Naval Services),
 Kataribagh, Naval Base (PO),
 Kochi – 682 004. **Applicant**

(By Advocate : Mr. P.K. Madhusoodanan)

V e r s u s

1. The Chief Engineer, Head Quarter,
 Southern Command,
 Pune – 411 001.
2. Chief Engineer (NW),
 Military Engineer Service,
 Naval Base (PO),
 Kochi – 682 004.
3. Garrison Engineer (Naval Services),
 Kataribagh, Naval Base (PO),
 Kochi – 682 004.
4. Departmental Screening Committee for grant of MACP to
 Civilian Employees, represented by its Chairperson,
 Military Engineer Services, Head Quarters,
 Southern Command, Pune – 411 001.
5. Union of India,
 represented by its Secretary,
 Ministry of Defence,
 New Delhi – 110 001. **Respondents**

(By Advocate : Mr. Thomas Mathew Nellimootttil, Sr. PCGC)

This application having been heard on 15.07.2020 through video conferencing, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Hon'ble Mr. P. Madhavan, Judicial Member –

Heard Advocate Mr. P.K. Madhusoodhanan, appearing for the applicant and Advocate Mr. Thomas Mathew Nellimoottil, Sr. PCGC, appearing for the respondents, through video conferencing.

2. MA No. 180/287/2020 has been filed by the respondents praying for closing the OA as relief is granted.

3. Learned counsel for the applicant submitted that he has no objection in allowing the above MA but he wants a direction to be issued to the respondents to comply with the order granting him the relief at the earliest.

4. In view of the limited submission, we dispose of MA No. 180/287/2020 and the present OA by directing the respondents to fully comply with the order granting the relief to the applicant within a period of three months from the date of receipt of a copy of this order. No costs.

**(K.V. EAPEN)
ADMINISTRATIVE MEMBER**

**(P. MADHAVAN)
JUDICIAL MEMBER**

“SA”

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APPLICANT'S ANNEXURES

Annexure A1 – True copy of the relevant extract of the PTO No. 43 dated 26.10.2009 issued by the Garrison Engineer (!) E/M (NW), Kochi.

Annexure A2 – True copy of the relevant extract of letter No. 150101/4/MACP/7760/E1B(R-DPC) dated 25.1.2018 issued by the respondent No. 1.

Annexure A3 – True copy of the representation dated 5.4.2018 submitted by the applicant submitted before the 1st respondent.

Annexure A4 – True copy of the DO P&T Office Memorandum dated 28.9.2016.

Annexure A5 – True copy of the letter dated 4.10.2017 by the under Secretary to Government of India, Ministry of Finance, New Delhi.

Annexure A6 – True copy of the letter No. 150101/4/MACP/7938/E1B(R-DPC) dated 11.4.2018 issued by the respondent No. 1.

Annexure A7 – True copy of the office memorandum dated 10.1.2019 by the Commandant, Directorate General, Sashastra Seema Bal, East Block-V, R.K. Puram, New Delhi.

Annexure A8 – True copy of the circular dated 27.1.2018 issued by the Joint Registrar (Estt.) High Court of Delhi, New Delhi.

RESPONDENTS' ANNEXURES

Annexure R1 – True copy of Acknowledgment receipt of APAR for the year 2012-2013.

Annexure R2 – True copies MOD ID No. 16(10)2018/D/Works-II) dt 20 Jul 2018 and MoD ID No. 27(1)/2018-D (Civ-I) dated 11 Jul 2018.

Annexure MA-1 – True copy of OM No. 35034/3/2015-Estt(D) dated 22 Oct 2019.

Annexure MA-2 – True copy of Headquarters Chief Engineer Southern Command, Pune letter Number 150101/04/MACP/8827/E1B (R-DPC) dated 03 Feb 2020.